

ADM/294/2020

Office of the
Prl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru, Dated: 05.10.2020.

NOTIFICATION

Sitting arrangement made vide this office notification bearing ADM No. 294/2020, dated 01.10.2020, in respect of Shri Nandeesh R.P., I Additional Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru on 05.10.2020, 06.10.2020, 08.10.2020 and 09.10.2020 stands cancelled. Further, Shri B. Chennappa, II Additional Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru is placed in charge of the court of I Additional Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru on the said days.



(VENKATESH NAIK T.)

Prl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

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3. Superintendent of Police, Bengaluru Rural District, Bengaluru.
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